Sub: Recognition of the "All India Appraising Officers' Federation" under Central Civil Services (Recognition of Service Association) CCS (RSA), Rules 1993.

The All India Appraising Officers' Federation has been recognized in terms of Rule 5 d (i), the Central Civil Services (Recognition of Service Association) CCS (RSA) Rules, 1993 initially for a period of two years with immediate effect. The said Association shall comply with the conditions stated under Rule 5, Rule 6 or Rule 7 of CCS (RSA) Rules, 1993.

2. If the Association fails to comply with any of the conditions set out in Rule 5, Rule 6 or Rule 7, the said recognition can be withdrawn after following the due procedure as stated in Rule 8 of CCS (RSA) Rules 1993. If the Association like to further continue, the recognition they should apply for renewal well in time before the expiry of the time limit stated above.

Shri Pritam Dahiya,
General Secretary,
All India Appraising Officers' Federation
Room No. 519, Krishna Block
Customs House,
60, Rajaji Salai,
Chennai – 600 001.

Copy to:
1. Chairperson, CBEC.
2. All Members, CBEC.
3. All Cadre Controlling Authorities under CBEC.
4. The Under Secretary (Coordination Section), Department of Revenue, North Block, New Delhi with a request to include the name and address of the Association for further correspondence.
5. Web Manager, Directorate General of Systems and Data Management for uploading the letter on the CBEC website.